

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1523
(To be answered on the 9th March 2017)

AIR SAFETY VIOLATIONS

1523. SHRI JYOTIRADITYA M. SCINDIA
SHRI NINONG ERING

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government is aware that air safety violations by some of the airlines in the country have increased during the year 2016;
(b) if so, the details thereof;
(c) whether the Directorate General of Civil Aviation (DGCA) has taken any action in this regard;
(d) if so, the details thereof; and
(e) the steps DGCA/Government proposes to take to check air safety violations by airlines and also to ensure safe flying to air passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) & (b) Yes, Madam. During year 2016, it has been observed that air safety violations of some of the airlines as compared to the year 2015, have increased mainly due to violations by flight crew. The details are attached as Annexure-I.
(c) & (d) For all violation,s the Directorate General of Civil Aviation (DGCA) has taken actions according to the applicable Civil Aviation Requirements (CARs).
(e) Following corrective measures are in place to check air safety violations by airlines and also to ensure safe flying to air passengers:-
1.The Airlines are required to comply with the DGCA requirements. DGCA conducts surveillance and regulatory audits to detect any deviations/non-compliance to the laid down regulations. In addition airlines are also required to conduct internal audits to check compliance and ensure safe operations.
2.DGCA has structured procedure for surveillance and audit as per which Annual surveillance Programme is made and is available on DGCA website.
3.The findings made during the surveillance/audits are followed up with concerned operator for appropriate remedial action.
4.DGCA has issued unambiguous instructions regarding Pilot Proficiency Check
5.The concerned Airlines educate their pilots during trainings regarding air safety and alcohol abuse.

Air Safety Violations by Flight Crew of Airlines

Airlines	2015	2016
Air India	12	29
Indigo	13	15
Air India Charters	Nil	02
Blue Dart	Nil	Nil
Jet Lite	Nil	Nil
Spice Jet	05	72
Go Air	04	02
Jet Airways	13	40
Alliance Air	Nil	Nil
Air Asia	01	01
Vistara	01	01
Air Pegasus	Nil	06
Quickjet	Nil	06
Truejet	Nil	02
Total	49	176

Details of Air Safety Violation by Flight Crew for the Year 2015

Airlines	Violations related to Breathalyzer testing	Operating flight beyond validity of Pilot Proficiency Check	Allowing unauthorized entry into cockpit	Violation of cockpit/cabin discipline	FDTL Violations	Total
Air India	12	Nil	Nil	Nil	Nil	12
Indigo	13	Nil	Nil	Nil	Nil	13
Air India Charters	Nil	Nil	Nil	Nil	Nil	Nil
Blue Dart	Nil	Nil	Nil	Nil	Nil	Nil
Jet Lite	Nil	Nil	Nil	Nil	Nil	Nil
Spice Jet	05	Nil	Nil	Nil	Nil	05
Go Air	04	Nil	Nil	Nil	Nil	04
Jet Airways	13	Nil	Nil	Nil	Nil	13
Alliance Air	Nil	Nil	Nil	Nil	Nil	Nil
Air Asia	01	Nil	Nil	Nil	Nil	01
Vistara	01	Nil	Nil	Nil	Nil	01
Total	49	Nil	Nil	Nil	Nil	49

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Details of Air Safety Violation by Flight Crew for the Year 2016						
Airlines	Violations related to Breathalyzer testing	Operating flight beyond validity of Pilot Proficiency Check	Allowing unauthorized entry into cockpit	Violation of cockpit/cabin discipline	FDTL Violations	Total
Air India	22	Nil	Nil	Nil	07	29
Indigo	09	Nil	Nil	06	Nil	15
Air India Charters	02	Nil	Nil	Nil	Nil	02
Blue Dart	Nil	Nil	Nil	Nil	Nil	Nil
Jet Lite	Nil	Nil	Nil	Nil	Nil	Nil
Spice Jet	07	Nil	Nil	02	63	72
Go Air	01	01	Nil	Nil	Nil	02
Jet Airways	12	01	Nil	Nil	27	40
Alliance Air	Nil	Nil	Nil	Nil	Nil	Nil
Air Asia	01	Nil	Nil	Nil	Nil	01
Vistara	01	Nil	Nil	Nil	Nil	01
Air Pegasus	Nil	Nil	Nil	Nil	06	06
Quickjet	06	Nil	Nil	Nil	Nil	06
Truejet	Nil	Nil	Nil	Nil	02	02
Total	61	02	Nil	08	105	176

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